

do not have the details of the names or their inventions. At least 20 to 30 persons are being given Rs 5,000 to 10,000 every year as awards.

श्री हुकम चन्द कछवाय मंत्री महोदय ने बताया कि सलाहकार समिति सुझाव देती है कि कौन कौन सा माल देश में पैदा हो सकता है और उसको विदेश से नहीं मगाया जाना चाहिए। मैं यह जानना चाहता हूँ कि पिछले तीन चार वर्षों में सलाहकार समिति ने ऐसे कितने सुझाव दिये हैं कि अमुक चीजें हमारे देश में ही प्राप्त हो सकती हैं और इंग्लैंड, उन्हें बाहर से मगाना बन्द कर देना चाहिए।

SHRI PILOO MODY As the lights are cut, may I raise a point of order? Because of this massive wave in favour of Shrimati Gandhi, several birds have got elected to Parliament. Will you please ensure that these birds at any rate are removed from the House?

SHRI A P SHARMA You want the birds also to be removed?

MR SPEAKER The other day a pigeon came. Today I saw a sparrow.

SHRI PILOO MODY The other day, the day before, it was a stool pigeon.

MR SPEAKER I do not think a bird of your size can come in.

श्री सिद्धेश्वर प्रसाद : मैं केवल दो बरसों के आकड़े देना चाहता हूँ। यह सूची बहुत लम्बी है।

MR SPEAKER This can be laid on the Table. I do not allow it.

श्री हुकम चन्द कछवाय : अध्यक्ष महोदय, सती महोदय ने जो जवाब दिया है, मैं उसी के सम्बन्ध में मवाला पूछा है। मैंने पूछा है कि सलाहकार समिति ने कितनी चीजों के बारे में सलाह दी है कि वे देश में ही पैदा हो सकती हैं और उन्हें बाहर से मगाने की जरूरत नहीं है।

MR. SPEAKER. I hope, you will lay

this information on the Table. It is a long one.

SHRI PILOO MODY Instead of asking him to lay it on the Table, you can ask him to give a summary of it.

MR SPEAKER This is a difficult task. You cannot do it yourself sometimes.

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MR SPEAKER Many hon Members are again absent today.

SHRI PILOO MODY Why do you not declare a holiday?

MR SPEAKER Yesterday eleven hon Members, more than half of those who gave notice of questions, were absent. The same thing has happened today.

श्री रामावतार शास्त्री अध्यक्ष महोदय, प्रश्नों की लिस्ट को बढ़ा दिया जाये।

अध्यक्ष महोदय : लिस्ट को कैसे बढ़ा सकते हैं ?

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#### WRITTEN ANSWERS TO QUESTIONS

##### Telephones in Inspection Quarters of Posts and Telegraphs Department

\*121 SHRI S N MISRA Will the Minister of COMMUNICATIONS be pleased to state

(a) whether telephones have been provided at almost all the Inspection Quarters of the Posts and Telegraphs Department in all the Circles for the use of touring and holidaying officers, and

(b) if so, the measures devised by the Ministry to prevent the misuse of such telephones, specially at stations which are connected with direct dialling facilities?

THE MINISTER OF COMMUNICATIONS (SHRI H N BAHUGUNA): (a) Telephones have been provided in the Ins-

pection Quarters at important stations which are frequently visited by officers of the Department.

(b) Inspection Quarters are normally occupied by officers of gazetted rank while on tour who are normally entitled to free telephone facility. When not occupied, the quarters are kept locked by the caretaker. No measures to prevent the misuse of the telephone have, as such, been considered necessary.

**Facilities extended to the Personnel of Border Security Force and Home Guards**

\*124. SHRI RANABHADUR SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have decided to extend facilities to the personnel of Border Security Force and the Home Guards regarding ex-gratia grant of pension and educational grant as admissible to the Armed forces personnel killed or disabled during various operations after July 1, 1971 ;

(b) if so, the salient features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b). A statement is laid on the Table of the House.

*Statement*

Ministry of Defence have recently issued orders regarding the grant of liberalised pensionary awards for war widows and disabled service men. An announcement for the grant of similar awards to the members of the para-military and police forces like the Border Security Force, Central Reserve Police Force etc. is being made shortly.

As Home Guards are not Central Government employees, orders regarding pensionary awards to Central Government employees including the para-military forces will not be applicable to them. Therefore, the Government of India have issued orders for the grant of the following cash awards to the families of the Home Guards killed or injured during the recent Indo-Pak conflict ; —

- (a) Rs. 2000/- to the dependants of each Home Guard killed ;
- (b) Rs 500/- each to those injured ;
- (c) Rs. 120/- per month for six months to the families of each Home Guard reported missing.

These cash awards will be disbursed by the State Governments concerned and later claimed from the Government of India in full.

2. The Government of India have prepared a scheme for granting the following concessions to the children of the personnel of the armed forces and the para-military forces killed/disabled :—

- (i) Complete exemption from tuition and other fees levied by the educational institutions concerned ;
- (ii) Grants to meet hostel charges in full for those studying in boarding schools and colleges ;
- (iii) Full cost of books and stationery ; and
- (iv) Full cost of uniforms, where this is necessary.

3. No orders have been issued regarding the grant of ex gratia pension nor are any such orders under contemplation of the Government of India at present.

**मित्सुबिशी द्वारा कुछ उद्योगों को भारत में स्थानान्तरित करने की पेशकश**

\*127. श्री जगन्नाथ राव जोशी : क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जापान की मित्सुबिशी नामक औद्योगिक कंपनी ने मैरीन इंजन कम्प्रेसर और पम्पिंग सेट बनाने वाले अपने कुछ उद्योगों को भारत में स्थानान्तरित करने और तत्पश्चात् उन उत्पादों का निर्यात करने की पेशकश की है ;

(ख) क्या कंपनी ने अग्य देशों में संयुक्त